

GOVERNMENT OF TELANGANA  
ABSTRACT

THIRD TELANGANA LEGISLATIVE ASSEMBLY - Second Session - Summoning  
of - Notification - Issued.

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LEGISLATURE (LEGN.) SECRETARIAT

G.O.Ms.No.5

Dated the 4<sup>th</sup> February, 2024.

ORDER:

The following Notification by the Governor of Telangana will be published in Part-II of an extraordinary issue of the Telangana Gazette dated the 4<sup>th</sup> February, 2024:

NOTIFICATION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, I, Dr. Tamilisai Soundararajan, Governor of Telangana, hereby summon the Third Telangana Legislative Assembly to meet for its **Second Session at 11.30 A.M. on Thursday, the 8<sup>th</sup> February, 2024** in the Assembly Hall, Public Gardens, Hyderabad.

Dr. TAMILISAI SOUNDARARAJAN,  
GOVERNOR OF TELANGANA.

Hyderabad,  
Date: 04.02.2024.

Dr. V. NARASIMHA CHARYULU,  
SECRETARY TO STATE LEGISLATURE.

To

The Commissioner, Government Printing Press, Hyderabad for publication in an extraordinary issue of the Telangana Gazette dated the 4<sup>th</sup> February, 2024 and to supply 50 copies to this Secretariat.

All Members of the Telangana Legislative Assembly (with covering letter).

Copy to:

The Chief Secretary to Government,

Dr. B. R. Ambedkar Telangana State Secretariat, Hyderabad.

The Principal Secretary to Chief Minister,

Dr. B. R. Ambedkar Telangana State Secretariat, Hyderabad.

The Secretary to Governor, Raj Bhavan, Hyderabad.

All Departments of Telangana Secretariat (All Sections).

The Advocate-General, Telangana, Hyderabad.

The Registrar General, High Court for the State of Telangana, Hyderabad.

The Principal Accountant General, Telangana, Hyderabad.

The Special Commissioner, Information and Public Relations Department,  
Telangana, Hyderabad.

All District Collectors.

The Secretary-General, Rajya Sabha, New Delhi.

The Secretary-General, Lok Sabha, New Delhi.

The Secretaries to all State/Union Territory Legislatures in India.

The Secretary to Government of India, Department of Parliamentary Affairs,  
92, Parliament House, New Delhi (with covering letter).

The Secretary to Government of India, Ministry of Law & Justice,  
Department of Legislative Affairs, New Delhi (with covering letter).

The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road,  
New Delhi (with covering letter).

All Press Correspondents in Hyderabad and Secunderabad.

The Station Director, All India Radio, Hyderabad (with covering letter).

The Director, Doordarshan Kendra, Ramanthapur, Hyderabad (with covering letter).

// FORWARDED ::: BY ORDER //

*Hammed*  
04/02/24.  
SECTION OFFICER.